



BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/2831/A**

From :- Shri Kaushik Kumar Sharma,  
JT. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 23<sup>rd</sup> May, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/2983 dated 15.05.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 24.05.2019 till the morning of 27.05.2019, has been ~~granted/rejected~~ granted.

Md. Aminur Rahman, Addl. District & Sessions Judge No. 1, Nagaon, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/2832/A, dated 23.05.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan